

SIRCA PAINTS INDIA LIMITED

CIN: L24219DL2006PLC145092
 Regd & Corporate Office: G-82, Kirti Nagar,
 New Delhi-110015
 Tel: +91-11- 42083083
 Website: <https://sircapaints.com>
 Email: cs@sircapaints.com

NOTICE

Notice is hereby given that the meeting of the Board of Directors of Company will be held on **Tuesday, 16th Day of May, 2023** at Registered Office of the Company at G-82, Kirti Nagar, Delhi-110015, inter-alia, to consider and approve the following:

- The Standalone and Consolidated Audited Financial Results for quarter and year ended March 31, 2023 together with Auditor Report thereon
- Recommendation of final dividend, if any, for the financial year ending 31st March, 2023 and other business(s).

For Further Details, Please visit the website of the Company (www.sircapaints.com), National Stock Exchange of India Ltd (www.nseindia.com) and BSE Limited (www.bseindia.com)

For **SIRCA PAINTS INDIA LIMITED**

Date: 08/05/2023
 Place: Delhi
 Suraj Singh
 Company Secretary &
 Compliance Officer

John Oakley And Mohan Limited

CIN : L15549DL1962PLC003726
 Regd. Office: Office No. 4, FF, CSC Pocket
 E Market Mayur Vihar, Phase-2, Delhi - 110091
 Email: oaquemohan@gmail.com
 Website: www.oaquemohan.in
 Tel.: 0120-2657298

NOTICE

Notice is hereby given that pursuant to the provisions of Regulation 29 and 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015, that a meeting of the Board of Directors of the Company will be held on **Tuesday the 30th May 2023** at 2pm at Mohan Nagar Ghaziabad UP inter-alia to consider, approve and take on record the audited Financial Results for the quarter and year ended 31st March 2023.

The Notice is also available on the website of the company at www.oaquemohan.in and copy of the notice has been sent to Metropolitan Stock Exchange of India Ltd at listing compliance@msel.in

For **John Oakley And Mohan Limited**
 (Surendra Kumar Seth)

Place: Delhi
 Dated: 2nd May, 2023
 Company Secretary
 Mno FCS3650

FORM A
PUBLIC ANNOUNCEMENT
 (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GILBERT TWEED ASSOCIATES PRIVATE LIMITED

1. Name of Corporate Person	Gilbert Tweed Associates Private Limited
2. Date of Incorporation of Corporate Person	22/12/1997
3. Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies- Delhi
4. Corporate Identity Number/Limited Liability Identity Number of Corporate Person	U74140DL1997PTC091274
5. Address of the Registered office and Principal office (if Any) of Corporate Person	B-20, Maharani Bagh, New Delhi-110065
6. Liquidation Commencement Date of Corporate Person	05/05/2023
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name : Bhim Sain Goyal Address : M-215, Rear Ground Floor, Greater Kailash-II, New Delhi-110048 Contact No. : 98110 81491 Email Id : bsgoyal1@gmail.com Regn No. IBB/IIPA002/IPN000726/2018-19/12216 04/06/2023
8. Last Date for Submission of Claims	04/06/2023

Notice is hereby given that the Gilbert Tweed Associates Private Limited has commenced voluntary liquidation on 05th day of May, 2023.

The stakeholders of Gilbert Tweed Associates Private Limited are hereby called upon to submit a proof of their claims, on or before 04th day of June, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06/05/2023
 Place: New Delhi

(Bhim Sain Goyal)
 Regn No. IBB/IIPA002/IPN000726/2018-19/12216



financialexpress.com

Classifieds**PERSONAL**

I, Vijender Singh s/o Ram Singh Parihar, R/o H.No-L-1st 495/8, Gali No-8, Sangam Vihar, Delhi-110062, have Changed my name to Vijender Singh Parihar, permanently

0040666823-10

I, Dharamveer Singh s/o Vijender Singh Parihar, H.No-L-1st 495/8, Gali No-8, Sangam Vihar, Delhi-110062, have Changed my name to Dharamveer Singh Parihar, permanently.

0040666823-9

I, CHANDRA BEER SINGH PUNDIR S/O UDAY SINGH PUNDIR Presently R/o-K-11, Rangpuri, Road, Mahipalpur Delhi -110037, permanent R/o-Village, Syutta, Po-Pali, Chamma, Tehri, Garhwal Uttarakhand-249145, declare that name of mine and my father has been wrongly written as CHANDRA BIR SINGH and UDAI SINGH in my Service Record. The actual name of mine and my father are CHANDRA BEER SINGH PUNDIR and UDAY SINGH PUNDIR

0040666810-10

I, Sachin Kumar Tyagi s/o Shri Raj Kumar Tyagi r/o A-14, Baba Colony, Gali No.1, Burari, Delhi-110084 have changed my name to SACHIN TYAGI.

0040666748-1

I, Manoj Kumar s/o Rampal Sharma r/o A-27/28, flat no. B-1, first floor, Khasra no.-253, Chhatar Pur Enclave phase-2, Delhi-110074 have changed my minor son's name from Mukul to MUKUL SHARMA permanently.

0040666749-1

POSSESSION NOTICE
(FOR IMMOVABLE PROPERTY)

The undersigned being the authorized officer of the DCB Bank Ltd., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (Second) Ordinance, 2002 (Ord. 3 of 2002) and in exercise of powers conferred under section 13(2) read with rule 9 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice as mentioned in below table calling within named borrowers, co-borrowers/ guarantor to repay the amount mentioned in the notice being an amount as detailed mentioned in table given hereunder within 60 days from the date of receipt of the said notice.

The borrower and Co-Borrower having failed to repay the amount, notice is hereby given to the borrower, Co-Borrower/ guarantor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Ordinance read with Rule 9 of the said Rules on the dates mentioned as below.

The borrower, Co-Borrower/ guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the DCB Bank Ltd., for an amount as mentioned in the demand notice and further interest thereon.

Sr. No.	Agreement No	BORROWER, CO-BORROWER, GUARANTORS & LEGAL HEIRS NAME	Date & Amount of Demand Notice	Property Description	Date of Possession
1.	DRBLDEL00454171, DRBLDEL00518286 and DRBLDEL00543117	SALONI DHOOOT, SUNIL KUMAR DHOOOT and DHOOOT SANITATION	14-02-2023 / Rs.1,21,00,431.47/- Due as on 14-02-2023	HOUSE NO D-231, GROUND FLOOR BLOCK- D, RAMPRASTHA COLONY GHAZIABAD UTTAR PRADESH - 201011	02-05-2023
2.	DRBLDEL00469343 and DRBLNOI00515486	RAHAT ALI (SINCE DECEASED), RIHAN ALI, M/S RIHAN TOUR AND TRAVELS, SHABNAM, FARHAN ALI and ROKSHAR KHATUN	07-02-2023 / Rs.35,87,747.5/- Due as on 07-02-2023	KHASRA NO-70 MIN., CHAMAN COLONY, HADBAST GRAM-KAILA, PRAGANA-LONI, TEHSIL & DISTT-GHAZIABAD, GHAZIABAD UTTAR PRADESH -201001.	03-05-2023
3.	DRBLDEL00489636	MOHINI S. AM. ZAID	07-02-2023 /	H NO 18 KH NO 30 OFFICER'S BLOCK	03-05-2023

DCB BANK**PUBLIC NOTICE**

Public at large are hereby informed that my client Sh. Ankur S/o Sh. Devendra Singh R/o H. No. 143, Ward No. 16, Pali, Mundla, Khakda, Bagpat, Uttar Pradesh-250101; has taken a Loan from Ambit Finvest Pvt. Ltd., against said property i.e. Residential House No. 274, area measuring 362.18 sq. yds, i.e. 302.83 sq. mtrs, in Ward No. 17, Situated under Nagar Palika Parishad Khakda, Tahsil Khakda, Distt. Bagpat, U.P., said property is owned by Mr. Ankur by virtue of Gift Deed dt. 07.12.2022 duly regd. as Doc. No. 5386; The herein referred to as "said property". The Papers regarding this property submitted to Ambit Finvest Pvt. Ltd., This Property being mortgaged to Ambit Finvest Private Limited for Loan purpose of Rs 17,00,000/-; If any person, who has got rights, interest, title, claim, encumbrances, charges of any nature whatsoever in respect of the above said Property or any part thereof, can send their objections with their documentary evidences at below address within 15 days from the date of publication of this notice, failing which, it shall be presumed that the said Property is entirely free from all such claims, interest, charges, encumbrances etc.

Sahil Virmani (Advocate)
 Add.: G-721, Karkardooma Court, Delhi
 Mob: 8929535407, 9643394303

PUBLIC NOTICE

General Public is hereby informed that under instructions from and on behalf of my Client Sardar Gurcharan Singh S/o Late Sh. Bhawanilal Singh R/o 34A, Sinda, Storey

(Accounts Dept.)

प्रपत्र ए सार्वजनिक उद्घोषणा

[भारत दिवाला तथा दिवालियापन (स्वैच्छिक परिसमापन प्रक्रिया) विनियमन, 2017 के विनियमन 14 के अंतर्गत]

गिलवर्ट ट्वीड एसोसिएट्स प्राइवेट लिमिटेड के स्ट्रेकधारकों के ध्यानार्थ

1. कॉर्पोरेट ऋणधारक का नाम	गिलवर्ट ट्वीड एसोसिएट्स प्राइवेट लिमिटेड
2. कॉर्पोरेट ऋणधारक के निगमन की तिथि	22.12.1997
3. वह प्राधिकृत वित्त के अंतर्गत कॉर्पोरेट ऋणधारक नियमित/पंजीकृत है	कम्पनी रजिस्ट्रार-दिल्ली
4. कॉर्पोरेट पहचान संख्या/कॉर्पोरेट ऋणधारक का सीमित दायित्व पहचान संख्या	U74140DL1997PTC091274
5. कॉर्पोरेट ऋणधारक के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	सी-20, महारानी बाग, नई दिल्ली-110065
6. कॉर्पोरेट ऋणधारक के संदर्भ में दिवाला आरंभ होने की तिथि	05.05.2023
7. परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नंबर तथा पंजीकरण संख्या	नाम: भीम तीन गोवाल पता: एम-215, सैरार भू तार, ग्रेटर कैलाश-II, नई दिल्ली-110048 सम्पर्क नं.: 9811081491 ईमेल आईडी: lsgoyal1@gmail.com पंजी सं.: IBB/PA002/IPN000726/2018-19/12216
8. दावे जमा करने की अंतिम तिथि	04.06.2023

एतद्वारा सूचित किया जाता है कि गिलवर्ट ट्वीड एसोसिएट्स प्राइवेट लिमिटेड ने 5 मई, 2023 को स्वैच्छिक परिसमापन शुरू किया है।

एतद्वारा गिलवर्ट ट्वीड एसोसिएट्स प्राइवेट लिमिटेड के स्ट्रेकधारकों को निर्देश दिया जाता है कि आइटम नं. 7 में वर्णित पते पर परिसमापक के पास 4 जून, 2023 को या उससे पूर्व अपने दावे का प्रमाण जमा करें। फाइनेंशियल क्रेडिटर्स केवल इलेक्ट्रॉनिक पद्धति से ही अपने दावे का प्रमाण जमा कर सकते हैं। अन्य सभी क्रेडिटर्स व्यक्तिगत, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यमों से अपने दावे का प्रमाण जमा कर सकते हैं। दावे का गलत या भ्रामक प्रमाण जमा करने पर दंडित किया जा सकता है।

तिथि: 06.05.2023

(भीम तीन गोवाल)

स्थान: नई दिल्ली

पंजी सं.: IBB/PA002/IPN000726/2018-19/12216

ऊर्जा ग्लोबल लिमिटेड

सीआईएन: L67120DL1992PLC048983

पंजीकृत कार्यालय: 487/63, पहली मंजिल, नेशनल मार्केट, पीरागढ़ी, नई दिल्ली-110087

संपर्क नं.: 011-45588275, वेबसाइट: www.urjaglobal.in, ईमेल आईडी: cs@urjaglobal.in

31वीं वार्षिक आम बैठक की सूचना

ई-वोटिंग प्रक्रिया और बुक क्लोजर की सूचना

एतद्वारा सूचना दी जाती है कि ऊर्जा ग्लोबल लिमिटेड (सीआईएन: L67120DL1992PLC048983) ('कंपनी') के सदस्यों की 31वीं वार्षिक आम बैठक ('एजीएम') बुधवार 31 मई, 2023 को पूर्वाह्न 11:00 बजे, महाराजा बैकवेट्स, ए-1/20ए, मेन न्यू रोडकट रोड, मेट्रो पिलर नंबर 256 के सामने, पश्चिम विहार, दिल्ली, 110063 में एजीएम नोटिस में बताए अनुसार कार्यवाही निम्नांकित करने के लिए आयोजित होने वाली है। कंपनी के एजीएम में किए जाने वाली कार्यवाही के संबंध में मतदान प्रक्रिया में भाग लेने के इच्छुक सदस्यों के मतदान के अधिकार का निर्धारण करने के लिए कट-ऑफ तिथि (रिकॉर्ड तिथि) की गणना बुधवार, 24 मई, 2023 के अनुसार की है। वित्तीय वर्ष 2022-23 के लिए कंपनी की वार्षिक रिपोर्ट की प्रति के साथ एजीएम की सूचना एजीएम बुलाने वाले सदस्यों को इलेक्ट्रॉनिक मोड (ई-मेल) के माध्यम से मेल/प्रेषित किया जाएगा जिन्होंने अपने डिपॉजिटरी प्रतिभागियों के साथ अपनी ई-मेल आईडी पंजीकृत की है और भौतिक मोड में अन्य सदस्यों को उनके पंजीकृत पते पर भेजा जाएगा। कंपनी के एजीएम की सूचना अन्य बातों के साथ-साथ रिमोट ई-वोटिंग प्रक्रिया के तरीके और उसकी प्रक्रिया को www.evotingindia.com या www.urjaglobal.in पर डाउनलोड की जा सकती है।

कंपनी अपने सदस्यों को इलेक्ट्रॉनिक माध्यम से वोट देने के उनके अधिकार का प्रयोग करने की सुविधा प्रदान करने में प्रसन्नता का अनुभव कर रही है और कार्यवाही को सेंट्रल डिपॉजिटरी सर्विसेज (इंडिया) लिमिटेड (सीडीएसएल) द्वारा प्रदान की जाने वाली रिमोट ई-वोटिंग सेवाओं के माध्यम से संचालित किया जा सकता है। रिमोट ई-वोटिंग रविवार, 28 मई, 2023 (सुबह 9:00 बजे मात्र) से शुरू होगी और मंगलवार, 30 मई, 2023 (शाम 5:00 बजे मात्र) को समाप्त होगी। इसके बाद रिमोट ई-वोटिंग मौजूद नहीं कर दिया जाएगा।

निष्पक्ष और पारदर्शी तरीके से रिमोट ई-वोटिंग प्रक्रिया की जांच करने के लिए मैसर्स नूपुर जैन एंड एसोसिएट्स, कंपनी सचिवों (सीओपी) संख्या 20313 को जांचकर्ता के रूप में नियुक्त किया गया है। यदि आपके पास सीडीएसएल ई-वोटिंग सिस्टम से एजीएम और ई-वोटिंग में भाग लेने के बारे में कोई प्रश्न या समस्या है, तो आप helpdesk.evoting@cdindia.com पर ईमेल लिख सकते हैं या 022-23058738 और 022-23058542/43 पर संपर्क कर सकते हैं।

इलेक्ट्रॉनिक माध्यम से मतदान की सुविधा से जुड़ी सभी शिकायतों को सेंट्रल डिपॉजिटरी सर्विसेज (इंडिया) लिमिटेड, ए बिंग, 25 मंजिल, मेरथन प्लसब्लॉक, मफतलाल मिल कपारडन, एनएम जोशी मार्ग, लोअर परेल (पूर्व), मुंबई-400013 को संबोधित किया जा सकता है या helpdesk.evoting@cdindia.com पर ईमेल भेजें या 022-23058542/43 पर कॉल करें।

सदस्य अपने प्रश्न या मुद्दे सुश्री प्रियंका, कंपनी सचिव को 487/63, पहली मंजिल, नेशनल मार्केट, पीरागढ़ी, नई दिल्ली-110087 पर भी लिख सकते हैं।

केवल वे शेयरधारक, जो एजीएम में उपस्थित हैं और जिन्होंने रिमोट ई-वोटिंग के माध्यम से संकल्पों पर अपना वोट नहीं डाला है और अन्वधा ऐसा करने से प्रतिबंधित नहीं किया गया है, वे एजीएम के दौरान मतदान करने के पात्र होंगे।

एक व्यक्ति जिसने एजीएम के नोटिस के प्रेषण के बाद शेयरों का अधिग्रहण किया है और कंपनी का सदस्य बन गया है और कट-ऑफ तिथि के अनुसार शेयर धारण कर रहा है, वह www.evotingindia.com अथवा (cs@urjaglobal.in@ramap@alankit.com) पर एक अनुरोध भेजकर लॉगिन आईडी और पासवर्ड प्राप्त कर सकता है।

एजीएम में की जाने वाली कार्यवाही के मद्दे से संबंधित दस्तावेज किसी भी कार्य दिवस पर व्यावसायिक घंटों के दौरान कंपनी के पंजीकृत कार्यालय में निरीक्षण के लिए खुले हैं। कंपनी की 31वीं एजीएम के प्रयोजन के लिए कंपनी के सदस्यों का रजिस्टर और शेयर हस्तांतरण पुस्तकें, सोमवार, 22 मई, 2023 से बुधवार, 31 मई, 2023 (दोनों दिन सम्मिलित) तक बंद रहेंगे।

यह नोटिस कंपनी की वेबसाइट www.urjaglobal.in और एनएसई और बीएसई की वेबसाइट पर भी उपलब्ध है।

बोर्ड के आदेशानुसार

कृते ऊर्जा ग्लोबल लिमिटेड

ह/-

प्रियंका

कंपनी सचिव/अनुपालन अधिकारी

दिनांक: 07.05.2023

स्थान: नई दिल्ली

AXISCAPITAL



Axis Capital Limited
1st Floor, Axis House
C-2 Wadia International Centre
Pandurang Budhkar Marg, Worli, Mumbai 400 025
Maharashtra, India
Tel: +91 22 4325 2183
E-mail: pnbhfi.rights@axiscap.in
Investor Grievance ID: complaints@axiscap.in
Website: www.axiscapital.co.in
Contact Person: Sagar Jatakiya/ Akash Aggarwal
SEBI Registration No.: INM000012029

BNP Paribas
1-North Avenue, Me
Bandra Kurla Comp
Mumbai 400 051, M
Tel: +91 22 3370 41
E-mail: dl.pnbhfi.rig
Investor Grievanc
indianinvestors.care
Website: www.bn
Contact Person: P
SEBI Registration

**COMPANY
SECRETARY AND
COMPLIANCE
OFFICER**

Sanjay Jain

E-mail: investor.services@pnbhousing.com
Website: www.pnbhousing.com

Investor
relating
address
and the
acknow

THE LEVEL OF SUBSCRIPTION SHOULD NOT BE TAKEN TO BE INDICAT

Place: New Delhi
Date: May 8, 2023

The LOF is available on the website of the SEBI at www.sebi.gov.in, the website of www.bnpparibas.co.in, www.ml-india.com and www.jpmpl.com, the websites of www.linkintime.co.in. Potential investors should note that investment in equity securities should not rely on the draft letter of offer for any investment.

The Rights Entitlements and the Rights Equity Shares have not been and will not be transferred within the United States or the territories or possessions thereof, or outside the United States in compliance with Regulation S under the Securities Act, 1933, as amended. The offering to which the Letter of Offer relates is an offer to buy any of such securities, except in each case to persons in the

प्रपत्र-जी

अभिरुचि की अभिव्यक्ति हेतु आमंत्रण

जयपुरिया बिल्डकॉन प्राइवेट लिमिटेड दिल्ली में रियल एस्टेट क्षेत्र में संचालन

भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए ऋण शोधन अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 36ए (1) के अधीन

प्रासंगिक विवरण

1. कॉर्पोरेट देनदार का नाम साथ में पैर/सीआईएन/एनएसई पंजी सं.	जयपुरिया बिल्डकॉन प्राइवेट लिमिटेड सीआईएन: U45201DL2005PTC141047
2. पंजीकृत कार्यालय का पता	16, शंकर विहार, दिल्ली-110092
3. वेबसाइट का यूआरएल	https://www.jaipuriabuildconcorp.com/
4. उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	कंपनी आवासीय आवास परियोजना 'जयपुरिया अपार्टमेंट' का उपक्रम कर रही है।
5. मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	लागू नहीं (कॉर्पोरेट देनदार एक सेवा उद्योग है जो रियल एस्टेट निर्माण गतिविधि में लगा हुआ है)
6. मुख्य उत्पादों की मात्रा और मूल्य/पिछले वित्तीय वर्ष में बेची गई सेवाएं	उपलब्ध नहीं है
7. कर्मचारियों/कामगार की संख्या	कुछ नहीं
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ) लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध हैं	ईमेल आईडी irp.jaipuriabuildconcorp@gmail.com पर आरपी से अनुरोध किया जा सकता है।
9. सहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता यहां उपलब्ध है	यह जानकारी irp.jaipuriabuildconcorp@gmail.com पर ईमेल भेजकर मांगी जा सकती है
10. अभिरुचि की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	24 मई 2023
11. संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	03 जून 2023
12. अंतिम सूची के बारे में आपत्तियां प्रस्तुत करने हेतु अंतिम तिथि	08 जून 2023
13. ईओआई जमा करने के लिए संसाधित ईमेल आईडी	irp.jaipuriabuildconcorp@gmail.com

तिथि: 09.05.2023

स्थान: गाजियाबाद

सीएस विकास कुमार ग
समाधान प्राफेशनल, जयपुरिया बिल्डकॉन प्राइवेट लिमिटेड
आईपी पंजीकरण सं.: IBB/PA-002/IP-N00738/2018-2019/1229
पता: डी-214, ग्राउंड फ्लोर, रामप्रस्थ, गाजियाबाद, यूपी-20101